

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 1292
TO BE ANSWERED ON 25.11.2019

SCHEMES FOR CONSERVATION OF ARCHAEOLOGICAL SITES

1292. SHRI RAMDAS C. TADAS:
SHRI SANGAM LAL GUPTA:
SHRI RAVI KISHAN:
SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of CULTURE be pleased to state:

- (a) the names of the schemes being implemented by the Government for conservation of archaeological sites throughout the country;
- (b) the details of the works carried out by the Government for conservation of archaeological sites in Uttar Pradesh, Rajasthan and Maharashtra;
- (c) whether the archaeological sites are likely to face any kind of risk and if so, the details of the said likely risks; and
- (d) the arrangements made for protection of the said sites against the likely risks or damages?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CULTURE AND TOURISM
(PRAHLAD SINGH PATEL)

- (a) Conservation work of protected monuments is executed by the Archaeological Survey of India (ASI) under the budgetary head/scheme as "Conservation of ancient monuments"
- (b) Conservation & maintenance work of protected monuments in the country including Uttar Pradesh, Rajasthan and Maharashtra is a continuous process wherein essential repair work is attended as per requirements of different sites and availability of resources.
- (c) Regular care is taken of protected monuments to guard against any threats & they are in a good state of preservation.
- (d)